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Title: Need to accord sanction for setting up of a Kendriya Vidyalaya in Erumapetty Grama Panchayat of Wadakkanchery Taluk in Trissur district, Kerala.

SHRI P.K. BIJU (ALATHUR): Offical sanction was earlier made for setting up of a Kendriya Vidyalaya in the Erumapetty Grama Panchayat, in Wadakkanchery Taluk of Thrissur district, Kerala. Accordingly, Erumapetty Grama Panachayat offiered the required 20 acres of land free of cost. But later, the sanction offered turned down by the office of the Deputy Commissioner of KV, New Delhi, as per a letter No. F-1- 9 (4) KVS ADMIN I dated 13-2-1998 citing the shortage of required number of 1000 transferable Central Government employees. As a matter of fact, more than 1000 transferable Central Government officials are available in Thalappalli Thaluk (Wadakkancherry Headquarters) i.e., in and around Wadakkancherry. I urge the Government to conduct a detailed enquiry of the facts as well as figures and accord sanction for setting up of the Kendriya Vidyalaya in the above said area as early as possible.